

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III (SPECIAL BENCH)

Item No.-7
New IA-5384/2020
IN
IB-761(ND)/2018

IN THE MATTER OF:

Ms. Sony Pictures Networks India Pvt. Ltd.
Vs.
M/s. Ortel Communication Ltd.

....OPERATIONAL CREDITOR

....CORPORATE DEBTOR

SECTION

U/s 9 IBC code 2016

Order delivered on 23.12.2020

CORAM:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

PRESENT:

For the Applicant/OC

:

For the RP

: Mr. Bharat Singh, Mr. Suraj Kr. Singh, & Santosh Kumar for RP

For the SEFL

: Mr. Arijit Mazumdar, Mr. Shambo Nandy, Ms. Akanksha Kaushik

ORDER

IA-5384/2020:-

Application filed by the Resolution Professional for seeking direction against National Stock Exchange.

Issue notice to National Stock Exchange.

List on 21.01.2021.

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(DR. DEEPTI MUKESH)
MEMBER (J)